

ITEM NO.3

COURT NO.15

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 776/2023

PRANSHI SHARMA

Petitioner(s)

VERSUS

SHSHANK SHARMA

Respondent(s)

(IA No. 62317/2023 - EX-PARTE STAY, IA No. 62318/2023 - EXEMPTION
FROM FILING O.T.)

Date : 11-10-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Gagan Deep Sharma, Adv.
Mr. Sunklan Porwal, Adv.
Ms. Preeti Singh, AOR

For Respondent(s) Mr. Lalit Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Awaiting the report of the Mediator, the matter is
adjourned by four weeks.

(SWETA BALODI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)